

Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of April-2020 in Delhi District Court

Sr. No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Relief and Pre-Insitution Mediation did not take place (Yes / No)	Urgent was sought	Date of Decision	Days disposal	for	Nature Disposal (Contested / Settled)	Date of execution / of decree	Number of days execution of decree from date of	of Act for Section
DUE TO COVID19 EPIDEMIC NO CASE DISPOSED DURING THE MONTH OF APRIL 2020															
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL													
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL													
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL													
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL													

NO CASE IS RANDOMLY ALLOCATED DURING THE MONTH OF APRIL DUE TO COVID19 EPIDEMIC.

